

In the court of II Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI,
Cause List, Dated 09-09-2020.

MORNING SESSION			
HEARING			
	Case No.		Plaintiff / Defendants Name
1.	O.S.	933/15	- Gowramma V/s. Kenchamma
2.	O.S.	465/20	- Srinivasa V/s. Narayanaswamy
3.	O.S.	281/20	- Seethamma V/s. Jayalakshamma
4.	Ex.	9/20	- Kiran Kumar V/s. Gopalakrishna
5.	O.S.	181/17	- Ramakshamma V/s. Narayanaswamy
6.	O.S.	38/17	- Munithayamma V/s. Papamma
7.	O.S.	495/14	- Kaveramma V/s. Chikkamunivenkatappa
8.	O.S.	24/16	- Kempamma V/s. Patalappa
9.	O.S.	1030/07	- Shanthamma V/s. Muniyamma
10.	O.S.	667/09	- Narasimhamurthy V/s. Krishnappa
11.	O.S.	418/17	- Ramu V/s. Venkataakka
12.	O.S.	1031/07	- Subbamma V/s. Muniyappa
13.	O.S.	59/08	- Chikkabachappa V/s. Venkatappa
14.	O.S.	251/08	- Muninarasamma V/s. Narayanaswamy
15.	O.S.	1637/06	- Ramaiah V/s. Channappa
AFTERNOON SESSION			
16.	O.S.	776/15	- Nagaraja V/s. Sunil Kumar
17.	Ex.	16/19	- Ramesh V/s. Munikrishnappa
18.	Misc.	65/17	- S.L.A.O. V/s. Venkatamma
19.	Ex.	18/17	- Marakka V/s. Munianjinappa
20.	L.A.C.	118/06	- Bali Hai Resorts (P) Ltd. V/s. S.L.A.O.
21.	O.S.	376/19	- Fazloon V/s. Mumtaz
22.	O.S.	499/19	- Rajamma V/s. Munivenkatappa
23.	O.S.	276/20	- Gowramma V/s. Mahesh
24.	O.S.	408/19	- S.B.I. V/s. Roopa
25.	O.S.	377/19	- Girish V/s. Sumithra
26.	O.S.	64/10	- Kum. Varsha V/s. Jayamma
27.	O.S.	22/17	- Murthy V/s. Balaram
28.	O.S.	576/13	- Rajanna V/s. Munaiah
New Suits - Plaintiff/Defendants Name			
29.	O.S.	627/20	- Canara Bank V/s. Muniraju
30.	O.S.	630/20	- Srinivas V/s. Nanjappa

B. Balu
08/09/2020

II Addl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High Court of Karnataka.

**In the Court of Addl. Civil Judge and JMFC,
Devanahalli Cause List Dated 09-09-2020**

AFTERNOON SESSION CIVIL AND CRIMINAL CASES
<u>HEARING</u>
1. O.S.986/2012
2. O.S.308/2019
3. O.S.320/2020
4. P.C.R.62/2008
5. C.C.151/2010
6. P.C.R.375/2013
7. P.C.R.571/2013
8. P.C.R.109/2016
9. C.Mis.364/2017
10. C.C.1000/2018
11. C.C.1482/2019
12. C.C.4127/2019
13. C.C.742/2014
<u>NEW SUITS</u>
13. FDP 2/2020 (Munegowda)
14. O.S.378/2020 (Ritu Bhardwal)

NOTE: All the advocates are requested to strictly follow SOP dated 27-08-2020 issued by the Hon'ble High Court of Karnataka.

Yogeshwari
8/9/2020
Addl. Civil Judge and JMFC,
Devanahalli.